## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 267/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE PARTIES: M/s. Kimberley Steel & Equipment Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

SIGNATURE

NAME DESIGNATION
Ray esh Shah Alw
Ahned Churawalo

ORDER

TCSP 267/230-232/NCLT/MB/MAH/2017 TCSP 268/230-232/NCLT/MB/MAH/2017

TCSP 269/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.9.2017.

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)